

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:2489
ANSWERED ON:12.03.2013
GRADING OF COAL
Natarajan Shri P.R.

Will the Minister of COAL be pleased to state:

- (a) the existing procedure and facilities available for grading /specification of coal;
- (b) whether the Government is having any proposal to engage an independent third party sampling agency to ensure supply of good quality coal to consumers in the country;
- (c) if so, the details thereof; and
- (d) the time by which the said agency is likely to be engaged?

Answer

MINISTER OF STATE FOR COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a): A Statutory Authority, Coal Controller Organisation (CCO) under the Ministry of Coal, regulates the gradation and classification of coals as per the procedure laid down in the Colliery Control Rules 2004. Grades of coal are declared on the basis of Gross Calorific Value (GCV) by the producing Subsidiaries coal companies of Coal India Limited in every year after obtaining clearance from the Coal Controller Organisation.

(b)&(d): There is a proposal to engage independent Third Party Sampling Agency by Coal India limited for power at loading points for consumers having Fuel Supply Agreements. Modalities are being worked out in this regard by Coal India Limited.